

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:6366

ANSWERED ON:05.05.2015

TIGER RESERVES SANCTUARIES

Singh Deo Shri Kalikesh Narayan;Venugopal Dr. Ponnusamy

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of tiger reserves, sanctuaries in the country, State/UT-wise;
- (b) the details of funds allocated and released to the said reserves, sanctuaries during the current Five Year Plan;
- (c) whether the Government has issued any Standard Operating Procedure for rehabilitation of Tigers, Orphan Tiger cubs and Tiger depredation on livestock;
- (d) if so, the details thereof;
- (e) the manner in which the Standard Operating Procedure has helped in achieving the objectives of Project Tiger so far; and
- (f) the steps taken by the Government to establish adequate number of tiger corridors in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) There are 48 tiger reserves spread over in 18 States of the country encompassing an area of 69751.64 sq.km. of core/critical tiger habitat and buffer/peripheral areas (2.12% of country's geographical area), besides 517 wildlife sanctuaries spread over in 29 States and 7 Union Territories, encompassing an area of 119930.50 sq.km. (3.65% of country's geographical area). Details pertaining to tiger reserves and wildlife sanctuaries are at Annexure-I.

(b) The details of funds allocated and released to tiger reserves during the current five year plan, under the Centrally Sponsored Scheme of Project Tiger, are at Annexure-II (a). The details of funds allocated and released to sanctuaries, State-wise, during the current five year plan, under the Centrally Sponsored Scheme of Integrated Development of Wildlife Habitats, are at Annexure-II (b).

(c), (d) & (e) Yes Sir. The Government of India through the National Tiger Conservation Authority has issued Standard Operating Procedures

(i) to deal with orphaned / abandoned tiger cubs and old / injured tigers in the wild, and

(ii) to deal with tiger depredation on livestock. The same are available in the public domain at www.projecttiger.nic.in. With issuance of these Standard Operating Procedures (SOPs), uniformity vis-à-vis dealing with the case, reporting and adherence to stipulated procedure is being achieved at the country level. These SOPs serve as ready reckoner for the field officials.

(f) Delineation of corridors has been done on a macro scale at the landscape level using least cost pathway method, as part of the All India Tiger, Co-predators, Prey and their habitat status 2006, 2010 and 2014, done in collaboration with the Wildlife Institute of India and the States. Further, the Tiger Conservation Plan, a statutory document as per section 38V of the Wildlife (Protection) Act, 1972, has inter alia provisions for a corridor / adjoining area plan, to safeguard such areas